

Amount Due from Assessee in Shillong Commissionerate of Central Excise

2232. SHRI C. APOK JAMIR: Will the Minister of FINANCE be pleased to state:

(a) the amount due from each assessee on Block Board (Chapter 44) as on 31st December, 1998 in Shillong Commissionerate of Central Excise;

(b) the steps taken for its recovery;

(c) whether there is any proposal to exempt such dues under Section HC of the Central Excise; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (KADAMBUR. M.R. JANARDHANAN): (a) and (b) A statement is enclosed (*See below.*)

(c) and (d) No, Sir.

Statement

Name of the Assessee and Amount due on 31.12.98.	Steps taken for recovery
1. M/s. Kitply Industries Ltd. Rs. 21,92,146/- (MRG Unit), Margherita	No steps taken in view of pending with Commissioner (A). Applied for settlement under KVSS. 1998.
2. M/s. Kitply Industries Ltd. Rs. 1,24,21,173/- (ART Unit) Margherita.	No steps taken in view of pending with Commissioner (A). Applied for settlement under KVSS. 1998.
3. M/s. Kitply Industries Ltd. Rs. 1,32,18,313/- Tinsukia.	No steps taken in view of stay order from Commissioner (Appeal).
4. M/s. National Plywood Industries Rs. 3,55,96,079/- Tinsukia	No steps taken in view of stay order of CEGAT
5. M/s. National Plywood Industries Ltd. Rs. 90,05,787/- Margherita	Applied for settlement under KVSS, 1998.
6. M/s. Sarda Plywood, Rs. 8,88,95,739/- Naharkatia.	Applied for settlement under KVSS, 1998
7. M/s. Woodcraft Product Ltd., Rs. 89,02,918/- Jeypore.	Applied for settlement under KVSS, 1998.
8. M/s. Woodcraft Product Ltd., Rs. 70,25,944/- Ledo.	No Steps taken in view of pending with CEGAT Applied for settlement under KVSS, 1998.
9. M/s. Woodcraft Product Rs. 1,75,78,927/- Ltd.	Applied for settlement under KVSS, 1998.
10. M/s. Shree Timber Products, Rs. 5,82,760/- Makun, in Digboi.	Applied for settlement under KVSS, 1998.

Name of the Assessee and Amount due on 31.12.98.	Steps taken for recovery
11. M/s. Arunachal Saw & Veneer Mills. Rs. 32,43,758/-	No Steps taken in view of pending with CEGAT.
12. M/s. Assam Frontierwood Products. Ledo. Rs. 8,06,131/-	Applied for settlement under KVSS, 1998.
13. M/s. Saboo Wood Products, Makum Jn. Disboi. Rs. 1,07,922/-	No steps taken in view of pending with CEGAT.
14. M/s. Assam Veneer Co. (P) Ltd., Margherita. Rs. 4,58,437/-	No steps taken in view of pending with CEGAT.
15. M/s. Marinoply & Chemicals Ltd., Makum. Rs. 1,41,35,730/-	Action taken under Rule 230 of Central Excise Rules, 1944.
16. M/s. Assam Timber Products, Doomdooma. Rs. 1,31,53,863/-	No steps taken in view of stay order from Commissioner (Appeal).
17. M/s. Shree Shivdilam Plywood Pvt. Ltd. Rs. 34,10,543/-	No steps taken in view of stay order from CEGAT.
18. M/s Woodply Industries, Makum. Rs. 3,78,993/-	No steps taken in view of stay order from CEGAT.
19. M/s. Bharat Timber Assam Pvt. Ltd., Tinsukia. Rs. 3,96,962/-	Action taken under Rule 230 of Central Excise Rules 1944.
20. M/s. Premier Industries. Rs. 3,63,477/-	Under persuasive action.
21. M/s. East India Wood Industries Ltd. Rs. 2,32,850/-	Under persuasive action.
22. M/s. Shree Genesh Plywood. Rs. 1,07,714/-	Under persuasive action.
23. M/s. Rupai Saw Veneer Mills. Rs. 10,000/-	Under persuasive action.
24. M/s. Jayshree Timber Products Unit-II. Rs. 1,07,10,742/-	No action taken in view of SLP filed in Hon'ble Supreme Court.
25. M/s. Solar Timber (P) Ltd. Dimapur. Rs. 1,07,25,486/-	No action taken in view of SLP filed in the Supreme Court.
26. M/s. Gyan Products Ltd., Dimapur. Rs. 1,00,000/-	Under persuasive action.
27. M/s. Greenply Industries, Sonari. Rs. 7,62,757/-	No steps taken in view of pending with Commissioner (Appeal).

Name of the Assessee and Amount due on 31.12.98.	Steps taken for recovery
28. M/s. Nagaland Plywood, Rs. 47,187/- Nagpur.	Under persuasive action.
29. M/s. Kuda Wood Products, Rs. 9,46,646/- Dimapur.	Under persuasive action.
30. M/s. Hills Plywood Udyog Ltd., Rs. 31,902/- Mariani.	No steps taken in view of pending with CEGAT.
31. M/s. Naginimora Veneer & Saw Mills (P) Ltd., Rs. 2,44,359/- Mon Dist., Nagaland.	No action in view of order from High Court.

Amount Advanced to Small Scale Units
2233. PROF. VIJAY KUMAR MALHOTRA:
SHRI RAGHAVJI:

Will the Minister of FINANCE be pleased to state:

(a) the total amount advanced by the Public Sector Banks to the Small Scale Units during the last three years;

(b) the total amount pending recovery from them;

(c) the number of units found sick but viable; and

(d) what is the rehabilitation programme for such units?

THE MINISTER OF STAE IN THE MINISTRY OF FINANCE (BANKING REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) Reserve Bank of India (RBI) has reported that total advances by Public sector Banks (PSBs) to small scale industries units (SSI) during the last three years were as under:

(Rs. crores)	
As at the end of March	Amount
1996	29575
1997	31577

(Rs. crores)

As at the end of March	Amount
1998	38100

(b) The position of non-performing assets of PSBs in SSI sector for the year ending March, 1998 (latest available) was 23.18% of the total outstandings.

(c) and (d) RBI has reported that 18429 SSI units were found to be potentially viable as on March 1998. Out of these 13032 units have been put under-nursing programme.

Credit Card Forgery Racket

2234. PROF. VIJAY KUMAR MALHOTRA:
SHRI RAGHAVJI:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Hindu of 1st January, 1999 under the caption 'Major credit card forgery racket busted';

(b) what are the details in this regard; and